

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – 1

TUESDAY, 8<sup>TH</sup> OCTOBER, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2:00 p.m. The day was allotted for Private Members' Business.

1. **Questions :**

Starred Questions No. 34 to 39 were taken up and disposed off.

2. **Short Notice Question:**

**Short Notice Question No.1** asked by Shri Clifford R. Marak was not taken up as the Member was absent.

3. **Call Attention Notice:**

**Call Attention Notice tables by Shri T. Chyne** under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dt. 10.09.2013 under the caption "Fund Crises led to Sohra project money withdrawal" was taken up.

Shri Rowell Lyngdoh, Deputy Chief Minister Soil and Water Conservation replied.

4. **Pending Motion:**

**Shri T. Chyne** – "This House do now discuss the need of a mechanism to check influx of illegal Migrants to the State especially outside labourers".

Dr. Mukul Sangma, Chief Minister replied.

5. **Special Motion:**

**Shri Clifford R. Marak** – "This House do now discuss the functioning of the C & RD Department with reference to the SRWP and other MLA related Schemes".

The mover of the motion was absent, and so the Motion was not taken up.

6. **Motion:**

(i) **Dr. Jemino Mawthoh, MLA** – "This House do now discuss the Provincialisation of the Services of Teachers in all Government aided schools in Meghalaya".

Dr. Jemino Mawthoh moved the motion and spoke extensively.

Shri Ardent Basaiawmoit also participated in the motion.

Prof. R. C. Laloo, Deputy Chief Minister i/c Education replied.

- (ii) **Dr. Jemino Mawthoh, MLA** – “This House do now discuss the Synchronisation of functioning of Departments for providing better roads, water supply, sanitation and power supply in the different Districts of Meghalaya”.

Dr. Jemino Mawthoh moved the Motion and spoke extensively. Other Members who participated were Shri Sanbor Shullai, Deputy Speaker and Shri Witting Mawsor.

Dr. Mukul Sangma, Chief Minister replied.

- (iii) **Shri James K. Sangma, MLA** – “This House do now discuss the style and functioning of the Education Department”.

Shri James K. Sangma moved the motion and was continuing with his speech.

7. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 9<sup>th</sup> October, 2013.

**Dated Shillong,  
the 8<sup>th</sup> October, 2013.**

***Comm. & Secretary,  
Meghalaya Legislative Assembly.***